

Annexure-2

Name of the corporate debtor: SAGA AUTOMOTIVE INDIA (PRIVATE) LIMITED;

Date of commencement of liquidation: 16.03.2021;

List of stakeholders as on: 29.12.2021

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	STATE BANK OF INDIA	06.04.2021	318901671.24 (Original amount of claim was Rs. 349301671.24 but the SBI sold the property of CD for Rs.	312904683.89	CC LIMIT/ AUTO LOAN	312904683.89	70.48	0.00	0.00	5996987.35	0.00	SBI sold the land of CD situated at Village Gangwana which was mortgaged with the bank through e-auction and

			3,04,00,000 /- therefore remaining claim liability is Rs. 31,89,01,67 1.24/-										received an amount of Rs. 3,04,00,000 /- as sale considerati on, therefore now in contemplat ion to section 53 (1) (e) (ii) of IBC, 2016, SBI is unsecured financial creditor of CD for Rs. 31,29,04,68 3.89/-
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